

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

89/241-242/ND/2018

**PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
10.07.2018**

**NAME OF THE COMPANY: Mr Rahul Gupta V/s. M/s. Cats Eye Collections
Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s) :	Mr. R. K. Gupta, Advocate		
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	For the Respondent (s) :	Mr. Akshay Gupta, Advocate for R- 1 & 2		
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ORDER

Further time is being prayed for by the Ld. Counsel appearing on behalf of R-1, 2 & 3 to file his reply. Let the same be filed with an advance copy to the opposite counsel.

Court notice be issued to the ROC as to why despite notice none is present on their behalf as necessary directions are required to be given in this case.

To come up on 3rd August, 2018.


**(Ina Malhotra)
Member (J)**